

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:912
ANSWERED ON:03.03.2010
BOGUS CASTE CERTIFICATES
Pakkirappa Shri S.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government is aware of the grave situation in various Union Government Departments on account of Bogus Caste Certificate cases;

(b) if so, the details thereof; and

(c) if so, the action taken by the Government to see that those availing illegal benefit of reservation are punished by respective Ministries?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : Some cases of appointments allegedly made on the basis of fake caste certificates under the Ministry of Labour, the Ministry of Railways, the Ministry of Finance, the Ministry of Home Affairs, the Ministry of Defence, the Ministry of Urban Development, the Ministry of Health and Family Welfare, the Ministry of Commerce etc. came to the notice of the Central Bureau of Investigation.

(c) : If it is established that a candidate secured employment on the basis of a fake certificate, he is removed from service.